

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with office report)

Date : 28/10/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. Rajeev Yadav, Adv.

Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Learned counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 11.8.2015 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG